

पर विचार करने के लिये कोई तदर्थ समिति स्थापित करने का विचार नहीं है।

Inclusion of Rajasthan in Free Movement Area of Northern Zone

*1290. SHRI D. N. PATODIA : Will the Minister of FOOD AND AGRICULTURE be pleased to state ;

(a) whether the question of inclusion of Rajasthan in the North Zone where the free movement of foodgrains has been permitted has been considered ; and

(b) whether the scarcity conditions now prevailing in Rajasthan can be tackled by the inclusion of the State in the free movement zone ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir.

(b) In view of the good Kharif crop and of the expected good Rabi crop, there is no food scarcity in Rajasthan. The question of tackling the problem by inclusion of the State in the free movement zone does not, therefore, arise.

Recognition of Trade Unions by Ballot

*1295. SHRI RABI RAY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the former Minister for Labour in Uttar Pradesh, Shri Prabhunaran Singh sought his advice in regard to his intention to bring a Bill in the said Assembly providing for compulsory recognition of trade union in particular industry and taking a ballot so as to decide the representative character of a labour union ; and

(b) if so, the nature of the advice given in this regard ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) No, Sir.

(b) Does not arise.

Implementation of Recommendation of Working Journalists' Wage Board by The 'Indian Express', New Delhi

*1296. SHRI D. C. SHARMA : SHRI BENI SHANKER SHARMA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Indian Express, New Delhi has not implemented the recommendations of the Working Journalists Wage Board with effect from 1st January, 1967 ;

(b) if so, the reasons therefor ; and

(c) the steps proposed to be taken for the implementation of the recommendations from the 1st January 1967 ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) and (b). The Delhi Administration have informed that the management of the Indian Express, Delhi has agreed to implement the recommendations but in regard to the date of implementation there is a dispute between the management and the Working Journalists.

(c) The matter is being looked into by Delhi Administration.

Lock-out in S.R.T. Factory, Beniayapur (Calcutta)

*1297. SHRI P. RAMAMURTI : SHRI MOHAMMED ISMAIL :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that S.R.T. Factory, Beniayapur, Calcutta have declared a lock-out since the 16th March, 1968 ;

(b) if so, reasons therefor ; and

(c) the steps taken by Government to lift the lock-out ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) The management declared a total and permanent closure of the factory with effect from 16th March, 1968.

(b) According to the management, the main reason was recurring financial losses in consequence of alleged deliberate slow-